

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-2018(ND)/2018

IN THE MATTER OF:

M/s Tractebel Engineering Pvt. Ltd  
Vs.  
Cargo Solar Power Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Coram:

R.VARDHRAJAN,  
Hon'ble Member (Judicial)  
V.K.Subburaj,  
Hon'ble Member (Technical)

Order delivered on 15.05.2018

For the Petitioner/Applicant :  
For the Operational Creditor :  
For Income Tax Department :

ORDER

Learned counsel for the parties are present and it is represented by the learned  
counsels that the pleadings in this matter have been completed. In view of the said  
representation let the matter be posted on enquiry 30.05.2018 for enquiry

Sd/-

(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar  
15.05.2018

Sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)